

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-07-2024 AT 10:30 AM**

**CP(IB) No.747/7/HDB/2019
AND
IA (IBC) 1109/2024 in CP(IB) No.747/7/HDB/2019
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Financial Creditor

AND

Rajvir Industries Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1109/2024

Learned Counsel Mr Pranya Sohni, for applicant present physically.

Learned Counsel Mr VVSN Raju, for respondent present physically.

Mr K Murali Krishna Prasad, Resolution Professional present physically.

Heard both sides. Synopsis of submissions by applicant filed.

Learned counsel for Resolution Professional in part. For continuation and reply if any. Matter adjourned to 26.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)